

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
SOUTH ZONAL BENCH, CHENNAI**

Appeal No.	Appellant	Respondent
ST/Misc.41690/2018 & ST/Misc./41610/2018 & ST/309/2012	Commissioner of GST & Central Excise, Chennai	M/s. Raghavendra Automation Pvt. Ltd.
Arising out of Order-in-Appeal No.35/2012 (MST) dated 16.2.2012 passed by Commissioner of Central Excise (Appeals), Chennai.		
ST/Misc./41827/2018 & ST/40752/2016	Commissioner of GST & Central Excise, Salem	M/s. Arthanari Loom Centre Pvt. Ltd.
Arising out of Order-in-Appeal No. 142/2015-ST dated 15.12.2015 passed by Commissioner of Central Excise (Appeals), Salem		
ST/Misc./41852/2018 & ST/41109/2016	Commissioner of GST & Central Excise, Salem	M/s. P & C Constructions Pvt. Ltd.
Arising out of Order-in-Appeal No. 24/2016-ST dated 23.2.2016 passed by Commissioner of Central Excise (Appeals), Salem		
ST/Misc./41826/2018 & ST/41437/2016	Commissioner of GST & Central Excise, Salem	M/s. GTP Exports Pvt. Ltd.
Arising out of Order-in-Appeal No. 30/2016-ST dated 28.3.2016 passed by Commissioner of Central Excise (Appeals), Salem		
ST/Misc./41872/2018 & ST/41438/2016	Commissioner of GST & Central Excise, Salem	M/s. GTP Exports Pvt. Ltd.
Arising out of Order-in-Appeal No. 28/2016-ST dated 28.3.2016 passed by Commissioner of Central Excise (Appeals), Salem		
ST/Misc./41868/2018 & ST/41439/2016	Commissioner of GST & Central Excise, Salem	M/s. GTP Exports Pvt. Ltd.
Arising out of Order-in-Appeal No. 29/2016-ST dated 28.3.2016 passed by Commissioner of Central Excise (Appeals), Salem		
ST/Misc./41839/2018 & ST/41760/2018	Commissioner of GST & Central Excise, Salem	M/s. Marudhar Rocks International Pvt. Ltd.
Arising out of Order-in-Appeal No. 45/2016-ST dated 23.5.2016 passed by Commissioner of Central Excise (Appeals), Salem		
ST/Misc./41829/2018 & ST/41761/2016	Commissioner of GST & Central Excise, Salem	M/s. Ashok Granites Ltd.
Arising out of Order-in-Appeal No. 46/2016-ST dated 23.5.2016 passed by Commissioner of Central Excise (Appeals), Salem		

ST/Misc./41856/2018 & ST/41762/2016	Commissioner of GST & Central Excise, Salem	M/s. Ashok Granites Ltd.
Arising out of Order-in-Appeal No. 47/2016-ST dated 23.5.2016 passed by Commissioner of Central Excise (Appeals), Salem		
ST/Misc./41860/2018 & ST/42322/2016	Commissioner of GST & Central Excise, Salem	M/s. Sri Krithika International
Arising out of Order-in-Appeal No. 68/2016-ST dated 4.8.2016 passed by Commissioner of Central Excise (Appeals), Salem		

Appearance for the Appellants

Shri B. Balamurugan, AC (AR) and Shri M. Jagan, AC (AR)

Appearance for the Respondents

S/Shri S. Venkatachalam, S. Kannappan, T. Vasudevan, Advocates

CORAM

Hon'ble Ms. Sulekha Beevi C.S., Member (Judicial)

Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)

Date of Hearing / Decision: **26.10.2018**

Final Order Nos. **42688-42697 / 2018**

Per Bench

Revenue says that as per the policy of the Board, they propose to withdraw all these appeals filed by Revenue through these miscellaneous applications.

2. Prayer of Revenue is allowed and the appeals are dismissed as withdrawn. The miscellaneous application filed for change of cause title and the miscellaneous applications for withdrawing the appeals are disposed accordingly.

(Operative portion of the order was
pronounced in open court)

(Madhu Mohan Damodhar)
Member (Technical)

(Sulekha Beevi C.S.)
Member (Judicial)

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